

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 105
CP No. 129(ND)/2012
TA No. 15/2018
Under Section 397/398 of
Companies Act, 1956**

In the matter of:

Girdhar Saboo & Anr.

...Petitioners

Versus

Sunstone Engg. Industries Pvt. Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Amol Vyas, Adv.
For the Respondent : Shashank Kasliwal, Adv.

ORDER

Heard Mr. Amol Vyas, Adv. appearing on behalf of the Petitioner. Mr. Shashank Kasliwal, Adv. appearing on behalf of the Respondent submits that he has recently been engaged in this matter and seeks some time to argue the matter.
List the matter on 27.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 18, 2024